

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-14/2020/1862/A**

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah  
Member, M.A.C.T. No. 2,  
Kamrup(M), Guwahati.

Dated Guwahati, the 24<sup>th</sup> April, 2020.

Sub: **Representation dated 24.04.2020 for modification of the transfer order no. HC.VII-14/2020/1775/A, dated 22.04.2020**

Ref:- Your representation dated 24.04.2020.

Madam,

With reference to the above, I am directed to inform you that, your representation has been duly considered and **rejected**. You are directed to join in your new place of posting (Principal Judge, Family Court, Dhubri) on or before 27.04.2020 positively.

Yours faithfully,

- Sd-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2020/1863/A, dated 24.04.2020

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati, for information and necessary action.

  
**REGISTRAR (VIGILANCE)**